

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)

CAUSE LIST

Central Zonal Bench

SuchnaBhawan,IIIrdFloor, Arera Hills

Date:19th December, 2016

TIME:10.30 hrs. to 13.15 hrs.

14.00 hrs. to 16.00 hrs.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR HEARING				
1.	Appeal No. 08/2016(CZ) (M.A.No.643/16)	Afsar Khan <i>(Road Construction, Shahdol)</i> Vs. State of Madhya Pradesh & 3 Ors.	Mr. Rajesh Chand, Adv. Mr. Joseph Thomas, Adv. Mr. Shrey Shrivastava, Adv. Mr. Alok Shrivastava, Adv. Ms. Parul Bhadoria, Adv. for Mr. Purushaindra Kaurav, Adv.	
2.	Original Application No. 53/2015(CZ)	Vijay Tiwari Vs. President & The Chief Municipal Officer, Shivpuri(MP)	Mr. Vijay Tiwari, Applicant in person Mr. Saroj Kumar Verma, Adv. Mr. Arvind Verma, Adv. Mr. Jatin Rohit Gupta, Adv. Mr. Dharamveer Sharma, Adv. Mr. Sachin K. Verma, Adv. Ms. Parul Bhadoria, Adv. for Mr. Purushaindra Kaurava, Adv.	
3.	Original Application No. 90/2016(CZ)	Tapeshwar Singh Bhati <i>(Protection of Wild Life)</i> Vs. Union of India & 2 Ors.	Dr. M.S.Kachhawa, Adv. Ms. Shikha Gupta, Adv. Mr. Om Shankar Shrivastava, Adv. Mr. Sandeep Singh, Adv.	
4.	Original Application No. 124/2016(CZ) (M.A.No.839/16)	Tulsi Ram Meena Vs. State of Rajasthan & 4 Ors.	Mr. Shrey Raj Saxena, Adv. Mr. Sandeep Singh, Adv.	
5.	Original Application No. 113/2015(CZ) (M.A.No.1025/16)	Tilok Ram Vs. State of Rajasthan & 7 Ors.	Mr. Rohit Sohgaura, Adv. Mr. Yadendra Yadav, Adv.	
6.	Original Application No. 134/2013(THC)	Lakhan Singh Vs. Raj. State pollution Control Board & 4 Ors.	Mr. Manoj Sharma, Adv. Mr. Sandeep Singh, Adv. R-1 Mr. Sachin K. Verma. Adv. Mr. M.S. Kacchawa, Adv.R-2 Mr. Avtar Singh Solanki Adv. Mr. Dharmveer Sharma adv. Mr. B.C. Chirania, Adv. Mr. Ravi Chirania Adv. Mr. Shailesh Prakash Sharma, Adv. Mr. Mukesh Kumar Meena, Adv. Mr. Arvind Soni, Adv. Mr. Virendra Lodha, Adv. Mr. Anant Bhadoria, Adv.	

7.	Original Application No. 126/2016(THC) (W.P.No.18545/11)	Manglam Cement Ltd. Vs. State of Rajasthan & 4Ors.	Mr. Sanjay Jhavar, Adv. Mr. Atul Saxena, Adv.	
8.	Original Application No. 19/2016(CZ)	Babulal Jajoo (<i>Industrial Water</i>) Vs. State of Rajasthan & Ors.	Mr. M.S.Kachhawa, Adv. Mr. Shrey Raj Saxena, Adv. Mr. Varun K. Chopra, Adv. Mr. Shivendu Joshi, Adv.	
9.	Original Application No. 318/2014 (CZ)	Babulal Jajoo (<i>Chambal River</i>) Vs. State of Rajasthan & 5Ors.	Dr. M.S. Kachhawa, Adv. Mr Rajesh Mootha Adv. Mr. Sachin K. Verma, Adv.	
10.	Original Application No. 54/2015(CZ)	Babulal Jajoo (<i>Water Bodies Rajasthan</i>) Vs. State of Rajasthan & 3 Ors.	Dr. Mahendra Singh Kachhawa, Adv. Mr. Sandeep Singh, Adv.	
IN DEFECT				
11.	Original Application No. 91/2015 (CZ)	Bhanwarlal Vs State of Rajasthan & Ors.	Mr. Dharamveer Sharma, Adv. Mr. Yadvendra Yadav, Adv.	
FOR COMPLIANCE				
12.	Original Application No. 84/2015(CZ) (M.A.No.797/16)	Sushil Sharma Vs. Chief Secretary, Govt. of M.P. & Ors.	Mr. Siddharth Singh, Adv. Mr. Vijay Choudhary, Adv. Mr. Neel Choudhary, Adv. Ms. Parul Bhadoria, Adv.	

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